

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 4894

TO BE ANSWERED ON FRIDAY 16th DECEMBER, 2016
AGRAHAYANA 25, 1938 [SAKA]

Illegal Trade

4894. DR. C. GOPALAKRISHNAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that illegal trade existing in the border of Indo-Bangladesh border and if so, the details thereof;
- (b) whether the custom posts have found it difficult to curb the illegal trade;
- (c) if so, the details thereof; and
- (d) the steps taken to curb illegal trade at the border?

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) Yes Madam. The Customs department has booked 65586 cases of illegal trade/smuggling of goods valuing Rs.64358.93 lakh, during the last three financial years and current financial year (upto October, 2016) across Indo-Bangladesh border and action against the perpetrators has been taken under the Customs Act, 1962.

(b) No specific difficulty has been brought to the notice of the Government.

(c) Nil in view of (b) above.

(d) Strict vigil is kept in sensitive areas across all the borders to thwart any attempts of smuggling. On detection of cases, all action is taken by way of imposing deterrent fine and penalty as per relevant provisions of law
